

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 923**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938
(SAKA)**

ASSAM RIFLES BATTALION

923. SHRI SANKAR PRASAD DATTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any proposal from the State Government of Tripura to shift the Assam Rifles Battalion from Agartala town to nearby village area;

(b) if so, the details thereof; and

(c) the action taken thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): The State Government of Tripura had requested for transfer of a portion of the land occupied by the Assam Rifles at Agartala. Assam Rifles has identified 10.01 acres land at their Firing Range for handing over to the State Government. However the land identified by Assam Rifles has not been found suitable by the State Government.
